ITEM NO.7

COURT NO.1

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 794/2023

KISHAN CHAND JAIN

Petitioner(s)

VERSUS

ETHICS AND MEDICAL REGISTRATION BOARD (EMRB)
(ERSTWHILE MEDICAL COUNCIL OF INDIA) & ORS.Respondent(s)(FOR ADMISSION and IA No.152390/2023-EXEMPTION FROM FILING O.T.)

Date : 18-08-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Kishan Chand Jain, Adv. Mr. Rajesh Kumar, Adv. Mr. Sidhant Sahay, Adv. Mr. E. C. Agrawala, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

Issue notice.

(GULSHAN KUMAR ARORA) AR-CUM-PS

(SAROJ KUMARI GAUR) ASSISTANT REGISTRAR